

F. No. 23(51)/Trans/CESTAT/Admn/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 18.10.2022

OFFICE ORDER


The Hon'ble President, CESTAT is pleased to order the transfer of the following Deputy/Assistant Registrars in public interest as below:

Sl. No.	Name and Designation	From	To
1.	Mr. Kripa Shankar, Deputy Registrar	Chandigarh	Allahabad
2.	Mr. Rohit Kumar Shukla, Deputy Registrar	Mumbai	Chandigarh
3.	Mr. Santosh Kumar Tiwari, Deputy Registrar	Mumbai	New Delhi
4.	Mr. Manas Kumar Sinha, Assistant Registrar	Allahabad	Mumbai
5.	Mr. Swapnil Tiwari, * Assistant Registrar	New Delhi	Mumbai

* The transfer order dated 20.07.2022 issued in respect of the officer at Serial No. 5 is cancelled and he is relieved w.e.f. 21.10.2022 afternoon with direction to report to the Hon'ble Senior Member, CESTAT, Mumbai.

The officers are entitled for TA/DA/joining time as per rules.

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Senior Member, CESTAT, Mumbai.
3. PA to Registrar, CESTAT, New Delhi.
4. Deputy /Assistant Registrars, CESTAT, New Delhi/Mumbai/Allahabad/Chandigarh.
5. Under Secretary, Ad.1C, Ministry of Finance, Department of Revenue, North Block, New Delhi - 110 001.
6. Officers concerned.
7. Pay and Accounts Officer, Ministry of Finance, Deptt. of Revenue, New Delhi.
8. Accounts officer, CESTAT, New Delhi.
9. Personal file/Service Book/Website/Office Copy.